IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE RAJENDRA KUMAR-IV ON THE 29th OF JANUARY, 2024

SECOND APPEAL No. 72 of 2004

BETWEEN:-

- 1. MAHESH CHAND
- 2. DINESH CHAND BOTH SONS OF SHRI HARISHANKAR
- 3. MANJU
- 4. MEERA
- 5. LAXMI
- 6. POOJA
- 7. NITU ALL D/O SHRI HARISHANKAR
- 8. SMT RAMRATI W/O SHRI HARISHANKAR ALL R/O AMBAH TEHSIL AMBAH, DISTRICT MORENA
- 9. SMT SHARDA GUPTA W/O SHRI RAM AVTAR AGED 60 YEARS R/O RETPURA AMBAH DISTRICT MORENA (DELETED)
 i). RAMAUTAR GUPTA S/O NEKSIRAM GUPTA, AGED 74 YEARS, OCCUPATION: MEDICAL SHOP, R/O PIPAL CHOURAHA AMBAH, DISTRICT MORENA (MADHYA PRADESH)
- ii). SANJEEV KUMAR GUPTA S/O RAMAUTAR GUPTA, AGED 48 YEARS, OCCUPATION MEDICAL SHOP, RESIDENT OF PIPAL CHOURAHA AMBAH, DISTRICT MORENA (MADHYA PRADESH)
- iii). SMT SEEMA GUPTA W/O SHRI ABHAY KUMAR GUPTA D/O LATE SMT. SHARDA GUPTA, AGED 50 Y E A R S , OCCUPATION DOMESTIC WORK, RESIDENT OF SAULT LAKE, KOLKATA W/B
- iv). SMT ALKA GUPTA W/O SHRI RAJESH KUMAR

GUPTA D/O SMT SHARDA GUPTA, AGED 46 YEARS, OCCUPATION DOMESTIC WORK, RESIDENT OF JOGA BAGAN KOLKATA W/B

- v). SMT RACHANA GUPTA W/O SHRI AJAY GUPTA D/O LATE SMT SHARDA GUPTA, AGED 44 YEARS, OCCUPATION DOMESTIC WORK, R/O KENING STREET. KOKLATA W/B.
- vi). SMT NEELU GUPTA W/O SHRI SAMEER GUPTA D/O LATE SMT. SHARDA GUPTA, AGED 42 YEARS, OCCUPATION DOMESTIC WORK, R/O GIRISH PARK, KOLKATA W/B
- vii). SMT NEEMA GUPTA W/O SHRI SUNIL KUMAR GUPTA D/O LATE SMT. SHARDA GUPTA, AGED 40 Y E A R S , OCCUPATION DOMESTIC WORK RESIDENT OF KAMLA NAGAR, AGRA (UTTAR PRADESH)
- viii). SMT REEMA GUPTA W/O SHRI NITIN KUMAR GUPTA D/O LATE SMT SHARDA GUPTA, AGED 38 YEARS, OCCUPATION DOMESTIC WORK, R/O BOMBAY VT MUMBAI (MAHARASHTRA)

....APPELLANTS

(NONE FOR THE APPELLANTS)

AND

- 1. SMT. KRISHNA RANI W/O SHRI MADAN MOHAN, MITTAL VAISHYA AGED 50 R/O SANTAR MORAR DISTRICT GWALIOR PRESENT R/O KRISHNA COLONY AMBAH.
- 2. SMT RADHA RANI (DELETED) W/O SHRI KANAHAIYA LAL, AGED 72 YEARS, PRESENTLY R/O BAGICHI AMBAH, DISTRICT MORENA
- 3. NEMI CHAND
- 4. POORAN CHAND BOTH SONS OF KEDAR NATH R/O RETPURA AMBAH, TEHSIL AMBAH DISTRICT MORENA

....RESPONDENTS

(NONE FOR THE RESPONDENTS)

This appeal coming on for hearing this day, the court passed the

following:

ORDER

None for the parties. It appears that the appellants have lost their interest in prosecuting the matter that's why none is coming forward to pursue the case.

The appeal is **dismissed for non-prosecution**.

(RAJENDRA KUMAR-IV) JUDGE

(alok)

